

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**  
**LIST OF SECURED FINANCIAL CREDITORS**

Sr. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification
		Name of stakeholder	Amount (Rs.)	Amount (Rs.)			
1	Secured Financial Creditors	State Bank of India SARGC-III	36,87,60,155	NIL	NIL	NIL	36,87,60,155
2	Secured Financial Creditors	Punjab National Bank	33,94,11,725	NIL	NIL	NIL	33,94,11,725
3	Secured Financial Creditors	IDBI Bank Ltd.	24,91,96,161	NIL	NIL	NIL	24,91,96,161
4	Secured Financial Creditors	Kotak Mahindra Prime Ltd.	25,05,772	NIL	NIL	NIL	25,05,772
			<b>95,98,73,813</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>95,98,73,813</b>